

Minutes of the Meeting dt. 24.07.2012

Present :

1. Shri Satyananda Mishra, Chief Information Commissioner
2. Smt Annapurna Dixit, Information Commissioner
3. Shri M.L.Sharma, Information Commissioner
4. Smt Sushma Singh, Information Commissioner
5. Smt Deepak Sandhu, Information Commissioner
6. Shri Vijai Sharma, Information Commissioner
7. Shri Rajiv Mathur, Information Commissioner
8. Shri Basant Seth, Information Commissioner
9. Shri B.B. Srivastava, Secretary and other officers assisted the Commission.

Agenda 1 : Action taken report on the minutes of the Meeting dt. 17.07.2012

The Commission was apprised that the draft note regarding ad hoc appointment of DEOs/Stenographers/Drivers has been prepared. However, a little more time is required before the same is again presented in the meeting of the Commission for its approval. The Commission agreed to this request and directed the Secretary to present the final note by the next week positively so that a special meeting of the Commission is convened in the same week for approving the proposal.

Agenda 2 : Presentation on various decisions of superior courts by JS(Law)

JS (Law), CIC presented the decision of the Delhi High Court in the matter of Union of India VS Central Information Commission and another in WP© No. 13090/2006. The Commission desired that the decision of the Delhi High Court should be minutely discussed. The Commission requested Shri Vijai Sharma, Information Commissioner to kindly frame the issues in this regard. JS (Law) will provide necessary assistance to the IC(VS) as and when required.